

**Mine Workers in Asonsol Coal Belt**

474. { Shri Mohammad Elias:  
Dr. U. Misra;  
Shri Indrajit Gupta:  
Shri Dinen Bhattacharya:  
Shri Prabhat Kar:

Will the Minister of Labour and Employment be pleased to state:

(a) whether Government have received any representation from the Indian Mine Workers' Federation regarding the non-implementation of various awards in the Asonsol coal belt; and

(b) if so, the action taken thereon?

The Deputy Minister in the Ministry of Labour and Employment (Shri R. K. Malviya): (a) Yes, in respect of managements of New Jemehari Khas, Khas Chalbalpur, Dhemo Main, Bankola and Madanpur Collieries.

(b) As a result of government's efforts the awards have been fully implemented by the managements of New Jemehari Khas, Bankola and Madanpur Collieries.

The management of Khas Chalbalpur Colliery have paid the dues, according to the award, to such workers as were available. Legal action is, however, being taken against the management for non-implementation of an agreement of December 1962.

A show cause notice has been served on the management of Dhemo-Main Collieries Ltd. for non-implementation of the award.

**Appraisal of Irrigation Projects**

475. { Shri Dhaon:  
Shri B. P. Yadava:  
Shri Bishanchander Seth:

Will the Minister of Planning be pleased to state:

(a) whether it is a fact that a circular was sent to the State Govern-

ments to undertake a comprehensive appraisal of all major and medium irrigation projects completed five years ago; and

(b) if so, whether any report has been submitted by the State Governments therefor?

The Minister of Planning (Shri B. R. Bhagat): (a) Yes, Sir.

(b) No report has so far been received from State Governments; only interim replies acknowledging receipt of the Planning Commission letter have been received from some State Governments.

**Sabika Foujis in Army**

476. { Shri Kapur Singh:  
Shri Gulshan:  
Shri P. K. Ghosh:

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that Sabika Foujis are working as social workers in different parts of the country;

(b) if so, for how long; and

(c) whether they are getting any allowance from Government?

The Deputy Minister in the Ministry of Defence (Shri D. R. Chavan):

(a) Government have not sanctioned any scheme for the employment of Sabika Foujis as social workers.

(b) and (c). Do not arise.

**Disabled Sabika Foujis**

477. { Shri Kapur Singh:  
Shri Gulshan:  
Shri P. K. Ghosh:

Will the Minister of Defence be pleased to state:

(a) whether disabled and old Sabika Foujis are entitled to any pensionary or other benefits; and